

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Criminal Revision No. 476 of 2016**

Shambhu Shankar Guru

... **Petitioner**

**Versus**

The State of Jharkhand

... **Opposite Party**

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(Through V.C )

**CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**

For the Petitioner : None  
For the State : Mr. Bhola Nath Ojha, APP  
For the OP no. 2 : Mr. Ajit Prasad, Advocate

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**Order No. /Dated: 17<sup>th</sup> April, 2021**

No one appears for the petitioner.

Mr. Ajit Prasad, the learned counsel appears for the complainant-OP No. 2.

Mr. Bhola Nath Ojha, the learned APP appears for the State.

Post this matter on 02.07.2021.

**(Shree Chandrashekhar, J.)**

Tanuj/-